

BITEM NO.12

COURT NO.9

SECTION IV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No. 7/2016 and I.A.Nos. .../2016 in

Civil Appeal No. 4437/2009

M.P.STATE ROAD TRANSPORT CORP.

Appellant(s)

VERSUS

MANOJ KUMAR & ANR.

Respondent(s)

(With appln(s) for permission to file impleadment, for modification, exemption from filing O.T. and office report)

Date : 21/10/2016 These matters were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE A.K. SIKRI

HON&#39;BLE MR. JUSTICE N.V. RAMANA

For Parties

Mr. Mishra Saurabh, Adv.

Mr. Ankit Kr. Lal, Adv.

M/s. J. S. Wad & Co.

Mr. Sunil Singh Parihar, Adv.

Mr. Prashant Kumar, Adv.

Mrs. K. Sarada Devi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, the interlocutory applications stand dismissed as withdrawn.

(Nidhi Ahuja)

(Mala Kumari Sharma)

Court Master

Court Master